## Pilot training for SC/ST candidates

†1801. SHRI KRISHAN LAL BALMIKI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of SCs/STs candidates registered for pilot training during the last three years;

(b) the number of trainees who passed out of the flying schools;

(c) whether Government is aware that no training is imparted to these candidates in the flying schools;

(d) whether it is a fact that the candidates are sent for training to such flying schools where neither pilots nor engineers are available to train them; and

(e) the action being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) During the last three years, eighty candidates belonging to Scheduled Caste and Scheduled Tribe category were registered for pilot licence training in various flying training institutes in the country of which 15 candidates passed.

(c) to (e) No, Sir. Candidates are sent for training to those flying training institutes which are approved by the Directorate General of Civil Aviation (DGCA) and operate on 'no profit no loss' basis. Requirement of Flight Instructors and Maintenance Engineers is a pre-requisite for DGCA approval.

## Air service from Bareilly

†1802. SHRI VEER PAL SINGH YADAV: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has any proposal to start the passenger airlines service from Bareilly district in Uttar Pradesh;

(b) if so, by when this service would be started; and

(c) if not, whether Government has any plan to start this service in future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir.

(b) Does not arise.

(c) At present, there is no plan to start air services from Bareilly.

## Air connectivity of Andaman and Nicobar Islands

1803. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

†Original notice of the question was received in Hindi.

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